



2026:DHC:8156



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010149562026

+ **ARB.P. 645/2026 & I.A. 10016/2026**

DHARA MOTOR FINANCE LTDPetitioner

Through: **Mr. J.K. Yadav, Adv.**

versus

MOHAMMAD SHAHID AND ORSRespondents

Through:

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% **22.09.2026**

1. At the outset, learned Counsel appearing for the Petitioner seeks leave to withdraw the present petition, as the matter has already been settled between the parties.

2. The petition is, accordingly, dismissed as withdrawn. Pending application(s), if any, also stand disposed of.

OM PRAKASH SHUKLA, J

SEPTEMBER 22, 2026/gunn